

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: One day Workshop on topic "Family Court Matters, including provisions under the Hindu Adoption and maintenance Act, Guardian and Ward Act, Resolution of Disputes, and Execution of Orders: and Protection of Women from Domestic Violence Act, 2005.

ORDER

No: 1691 of 2025/RG/GS

Dated: 24.11.2025

The Judicial Officers as per Annexure "A" are hereby nominated for participating in the subject training programme scheduled to be held on 29th November, 2025 at J&K Judicial Academy, Jammu.

The Officers so nominated shall report at J&K Judicial Academy, Janipur, Jammu, by 09:45 AM sharp on the scheduled date.

By Order.


(M.K Sharma)
Registrar General

No: 12139-62 /RG/GS

Dated: 24.11.2025

Copy to the: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Jammu.
..... for information and with the request to inform all the nominated officers, accordingly.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar
6. Principal District & Sessions Judge, _____
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of High Court.
8. Chief librarian, High Court of J&K and Ladakh, Jammu/Srinagar for keeping the record of the same.
9. Order book.


Registrar General

Annexure-A

Workshop on "Family Court matter including provisions under Hindu Adoption and Maintenance Act, Resolution of Disputes and Execution of Orders, Protection of Women from Domestic Violence Act, 2005 "

at Judicial Academy Janipur, Jammu

on

29.11.2025

Officers of Jammu Province

S.No	Name of the Officer	Designation
1.	Jatinder Singh Jamwal	PDJ, Kathua
2.	Ritesh Kumar Dubey	Additional District & Sessions Judge, Jammu
3.	Ranbir Singh Jasrotia	Ist Additional District & Sessions Judge, Jammu
4.	Balbir Lal	PDJ, Bhaderwah
5.	Ashwani Kumar	PDJ, Samba
6.	Sudhir Kumar	PDJ, Kishtwar
7.	Pardeep Kumar	Presiding Officer, Fast Track Court (Case against Woman, Rape, Ramban)
8.	Sandeep Gandotra	Presiding Officer, NIA Court, Jammu
9.	Sudesh Sharma	Additional District and Sessions Judge, Rajouri
10.	Prem Sagar	Additional Judge Family Court, Jammu
11.	Archana Charak	Addl. District & Sessions Judge, Doda
12.	Geeta Kumari	CJM, Reasi
13.	Javed Rana	CJM, Rajouri
14.	Surinder Kumar Thapa	Sub-Judge, Surankote
15.	Rekha Kapoor	CJM, Udhampur
16.	Ajay Kumar	CJM, Kathua
17.	Arti Devi	Electricity Magistrate, Jammu
18.	Brij Raj Singh	Excise Magistrate, Jammu
19.	Sandeep Singh Sen	Railway Magistrate, Jammu
20.	Rimpi Rani	Special Mobile Magistrate, Bhaderwah
21.	Rafaqat Hussain	Secretary DLSA, Poonch
22.	Ch. Ghulam Murtaza	City Judge, Jammu

23.	Shama Sharma	Secretary DLSA, Rajouri
24.	Priyanka Mahajan	Secretary DLSA, Ramban